

Annexure-7															
Name of the corporate debtor: Future Brands Limited															
Date of commencement of CIRP: 16-06-2026															
List of Creditors Updated on: 16-07-2026															
List of operational creditors (Government dues)															
(Amount in ₹)															
Sl. No	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Assistant Commissioner of Income tax	Income Tax	08.07.2026	64,94,568.00	64,85,568.00	Govt Dues	-	-	No	-	-	-		9,000.00	Claim is Provisionally admitted based on the information/documents provided
2	Deputy Commissioner Hauz Khas Division, CGST Delhi South Commissionerate	GST	08.07.2026	4,31,20,298.00	4,31,20,298.00	Govt Dues								-	Claim is Provisionally admitted based on the information/documents provided
	Total			4,96,14,866.00	4,96,05,866.00		-	-			0.00	0.00	-	9,000.00	